

Quiz on the Income-tax Act, 2025

The Government of India has taken a transformative step in modernizing the country's taxation system with the introduction of the Income Tax Act, 2025. Replacing the long-standing Income Tax Act, 1961, this new legislation represents a historic milestone in India's direct tax framework. It has been thoughtfully designed to simplify tax provisions, enhance transparency, and make compliance easier for taxpayers across the nation.

To promote awareness and encourage public engagement with this significant reform, the Income Tax Department, in collaboration with the MyGov Portal, has launched the Quiz on Income Tax Act, 2025. This initiative aims to educate citizens about the key features and benefits of the new tax framework in an interactive and engaging manner.

The quiz provides a valuable opportunity for a wide range of participants—including students, professionals, entrepreneurs, and taxpayers—to test their knowledge and deepen their understanding of the new law. It also highlights the government's commitment to building a transparent, efficient, and citizen-centric taxation system.

Participants are encouraged to take part in this initiative and contribute to India's journey toward a simpler, smarter, and more inclusive direct tax ecosystem.

Key Details of the Quiz Competition:

- **Start Date:** 20 March 2026
- **End Date:** 20 April, 2026
- **Eligibility:** Open to all Indian citizens
- **Prize:** Cash prize: Rs. 10,000 for first ten winners, Rs. 5000 to next 20 winners, Rs. 3000 to next 50 winners and certificate of participation

By participating in the quiz, citizens not only enhance their knowledge but also actively engage in the nation's ongoing efforts to reform and strengthen its financial governance framework.